

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 128/2001

(3)

Tuesday, this the 16th day of January, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri R.P.L.Yadav,  
Office Superintendent  
Office of the Development Commissioner,  
(Small Scale Industries),  
Nirman Bhawan,  
New Delhi. ..Applicant  
(By Advocate: None even on the 2nd call)

VERSUS

1. Union of India through  
its Secretary,  
Ministry of Commerce & Industry,  
Dept. of Small Scale Industries AND  
ARI, Udyog Bhavan, New Delhi.
2. The Development Commissioner,  
Office of the Development Commissioner,  
(Small Scale Industries & ARI),  
Nirman Bhawan, New Delhi.
3. The Jt. Development Commissioner  
(Administration), Office of the  
Development Commissioner,  
(Small Scale Industries & ARI),  
Nirman Bhawan, New Delhi.

..Respondents

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:-

Applicant and his counsel were absent yesterday  
when the present OA was called out. They are absent  
today also. Present OA, in the circumstances, is  
dismissed for default and non-prosecution. No costs.

*S.A.T. Rizvi*  
(S.A.T. Rizvi)  
Member (A)

*Ashok Agarwal*  
(Ashok Agarwal)  
Chairman

/sunil/